

"That this House do agree with the Forty-fourth Report of the Business Advisory Committee Presented to the House on the 24th March, 1983."

The motion was adopted.

12.20 hrs.

OBITUARY REFERENCE

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH):

Mr. Speaker, Sir, I am very sad to inform you and through you this august House that one of our colleagues, Shri Kedar Pandey has passed away in the Ram Manohar Lohia hospital today.

MR. SPEAKER: Hon. Members, Shri Kedar Pandey was a sitting Member of this House representing Bettiah constituency of Bihar. Earlier, he had been a Member of Bihar State Legislature during 1952-62 and 1967-80.

A veteran freedom fighter, Shri Pandey participated in the Freedom Movement in 1942 and was imprisoned.

A social worker and trade unionist, he functioned as Vice-Chairman of I.N.T.U.C., Bihar:

He was Chief Minister of Bihar during 1972-73. He had earlier held several portfolios as Deputy Minister and Minister of Cabinet rank in Bihar.

He held various portfolios as a Minister of Cabinet rank at the Centre after his election to Lok Sabha in 1980.

An active parliamentarian, he took keen interest in the proceedings of the House.

He was a Member of the Business Advisory Committee before being appointed as a Minister in the Central Government.

Shri Pandey passed away at New Delhi today after a brief illness at the age of 62 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The Members may stand in silence for a short while.

(The Members then stood in silence for a short while)

MR. SPEAKER: The House stands adjourned to reassemble on Wednesday, the 30th March, 1983 at 11 A.M.

12.23 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, the 30th March, 1983/Chaitra 9, 1905 (Saka)